GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

STARRED QUESTION NO:289
ANSWERED ON:23.08.2011
SURVEY ON SLUMS
Naranbhai Shri Kachhadia;Pratapsinh Shri Chauhan Prabhatsinh

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether any assessment/survey was undertaken to ascertain slum population in the country recently;
- (b) if so, the details thereof;
- (c) the names of the States which have started mapping and survey of slums settlements;
- (d) the time by which the said work is likely to be completed alongwith the assistance provided for the purpose so far; and
- (e) the other steps taken to make the country slum free?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a), (b), (c), (d) & (e): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 289 FOR 23.08.2011 REGARDING SURVEY ON SLUMS

- (a) & (b): The Ministry of Housing and Urban Poverty Alleviation set up a Committee to look into various aspects of Slum Statistics / Census and issues regarding conduct of slum census 2011. The Committee submitted its report on 30th August, 2010. The salient findings/recommendations of the Committee are:-
- 1. The Committee has estimated Slum Population in the country in 2001 as 75.26 million and the projected slum population in the country for the year 2011 at 93.06 million.
- 2. The Committee has recommended a normative definition of slum as :
- " a compact settlement of at least 20 households with a collection of poorly built tenements, mostly of temporary nature, crowded together usually with inadequate sanitary and drinking water facilities in unhygienic conditions"
- (c): 22 States have started mapping & survey of slum settlements under the Slum Free City Planning Scheme. The list is at Annexure-I.
- (d): As the Slum Free City Planning process involves the steps of slum survey, GIS mapping, GIS-MIS integration and preparation of Slum Redevelopment/Rehabilitation Plans, Zonal Plans and Slum Free City Plans of Action which is a time taking exercise, dependent on the state's ability to mobilize the necessary technical and personnel resources, it is not possible to estimate the exact time which will be taken to complete the entire exercise. A sum of `99.98 crores has been released to 157 cities across 34 States/UTs as per Annexure-II.
- (e): In pursuance of the Government's vision of creating a Slum-free India, a new scheme 'Rajiv Awas Yojana' (RAY) has been launched on 02.06.2011 with a budget of 5,000 crores. The Scheme is expected to initially cover about 250 cities, across the entire country by the end of 12th Plan (2017). The selection of the cities will be done in consultation with the Centre.

Under the Scheme, Fifty percent (50 %) of the cost of provision of basic civic and social infrastructure and amenities and of housing, including rental housing, and transit housing for in-situ redevelopment – in slums would be borne by the Centre, including operation & maintenance of assets created under this scheme. For the North Eastern and Special Category States the share of the Centre would be 90% including the cost of land acquisition, if required.